

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 275
ANSWERED ON 22/03/2022

PROPOSALS FOR IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES

*275. SHRIMATI APARUPA PODDAR:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals from various State Governments regarding implementation of various schemes pertaining to rural development being undertaken by the Ministry; and
- (b) if so, the details thereof and the total number of such proposals received and the action taken thereon by the Government during each of the last three years and the current year, Scheme and State-wise including Madhya Pradesh, Maharashtra and West Bengal?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO.275 FOR 22ND MARCH, 2022 REGARDING PROPOSALS FOR IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES

(a) & (b): The Department of Rural Development(DoRD), Ministry of Rural Development (MoRD) is implementing a number of welfare schemes, namely Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs), National Social Assistance Programme (NSAP) and Shyama Prasad Mukherji Rurban Mission (SPMRM), to alleviate poverty in rural areas and to bring about overall improvement in the quality of life of the people in rural areas, strengthening of livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of rural youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance. Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is principally for development of rainfed portions of net cultivated area and culturable wastelands. All the schemes are implemented with active involvement of the State Governments. In implementation of these schemes, several proposals relating to labour budget, rural roads, housing, release of funds, etc. under these schemes are received from the State/ UT Governments. The scheme-wise and State-wise proposals received and the action taken thereon by the Government during each of the last three years and the current year, including Madhya Pradesh, Maharashtra and West Bengal are at **Annexure**.

ANNEXURE REFERRED TO IN THE STATEMENT IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO.275 FOR 22ND MARCH, 2022 REGARDING PROPOSALS FOR IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES

Scheme-wise and State-wise total number of proposals received and the action taken thereon by the Government during the last three years and the current year

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

SI No	States/UTs	Labour budget (in Persondays) (in lakh)			
		2018-19	2019-20	2020-21	2021-22 (as on 17.03.22)
1	ANDHRA PRADESH	2470.48	2025.00	2593.04	2350.00
2	ARUNACHAL PRADESH	100.00	100.00	128.24	100.00
3	ASSAM	532.47	623.08	913.12	730.00
4	BIHAR	1400.00	1600.00	2277.79	2000.00
5	CHHATTISGARH	1386.02	1361.78	1841.02	1572.00
6	GOA	2.00	2.00	2.00	2.00
7	GUJARAT	425.00	400.00	482.30	551.00
8	HARYANA	100.00	100.00	185.00	141.00
9	HIMACHAL PRADESH	285.20	283.00	336.19	343.00
10	JAMMU AND KASHMIR	400.00	360.00	407.12	350.00
11	JHARKHAND	700.00	700.00	1176.10	1105.00
12	KARNATAKA	1044.92	1200.00	1483.30	1600.00
13	KERALA	975.26	802.30	1023.00	1000.00
14	LADAKH	0.00	19.03	25.00	25.00
15	MADHYA PRADESH	2029.27	2000.00	3420.33	2925.00
16	MAHARASHTRA	900.00	1000.00	750.00	650.00
17	MANIPUR	160.00	260.00	335.00	330.00
18	MEGHALAYA	350.00	370.22	393.00	375.00
19	MIZORAM	179.17	197.00	206.00	200.00
20	NAGALAND	132.69	138.48	200.00	200.00
21	ODISHA	950.00	1150.00	2081.12	2024.00
22	PUNJAB	204.47	235.25	376.86	350.00
23	RAJASTHAN	2942.46	3334.00	4605.40	3735.00
24	SIKKIM	40.00	40.00	40.00	40.00
25	TAMIL NADU	2576.96	2500.00	3339.46	3114.00
26	TELANGANA	1300.00	1200.00	1579.73	1425.00
27	TRIPURA	300.00	400.00	437.22	400.00
28	UTTAR PRADESH	2121.24	2500.00	4000.00	3200.00
29	UTTARAKHAND	221.61	215.00	303.66	240.00
30	WEST BENGAL	3382.53	2800.00	4141.39	2700.00
31	ANDAMAN AND NICOBAR	3.80	2.67	2.61	2.50
32	LAKSHADWEEP	0.19	0.17	0.10	0.10
33	PUDUCHERRY	8.00	8.00	11.00	8.00
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.31	0.50	1.00	1.20
	Total	27624.05	27927.48	39097.10	33788.80

2. Pradhan Mantri Awaas Yojana – Gramin (PMAY-G)

S.No.	States	2018-19		2019-20		2020-21		2021-22	
		MoRD Target	House Completed	MoRD Target	House Completed	MoRD Target	House Completed	MoRD Target	House Completed
1	ARUNACHAL PRADESH	0	85	7500	747	13279	2417	9596	910
2	ASSAM	0	159017	256043	84009	365976	130879	700000	72061
3	BIHAR	0	581827	1302259	376216	296836	942616	1149947	446673
4	CHHATTISGARH	348960	341381	151100	34587	157815	59684	0	22914
5	GOA	0	22	0	3	1280	87	0	19
6	GUJARAT	0	83096	107100	35589	111775	50742	25589	46439
7	HARYANA	0	5961	0	6670	1249	1215	8038	187
8	HIMACHAL PRADESH	0	3096	871	447	3903	605	3514	1441
9	JAMMU AND KASHMIR	0	14441	54991	5610	49647	21745	63426	39303
10	JHARKHAND	138884	272678	322000	156975	361977	235014	403504	229389
11	KERALA	0	6519	0	779	0	686	13307	2140
12	MADHYA PRADESH	565914	679289	600000	271273	625000	260964	598538	533997
13	MAHARASHTRA	68464	201969	354501	92277	309741	181763	391921	159914
14	MANIPUR	0	7655	8900	1151	15842	2379	11684	2674
15	MEGHALAYA	0	11329	17200	4995	25732	5016	18000	5819
16	MIZORAM	0	900	1500	997	5438	1123	6980	1147
17	NAGALAND	0	17	5900	3687	10002	535	4933	0
18	ODISHA	255958	403127	684433	361187	201333	395106	817513	89651
19	PUNJAB	0	12751	10000	410	0	3908	17117	5285
20	RAJASTHAN	213204	326594	450816	166764	197146	315484	397006	121102
21	SIKKIM	0	646	0	34	260	13	70	5
22	TAMIL NADU	21000	104388	200000	49987	0	51868	289887	48039
23	TRIPURA	0	20690	28838	6155	0	15462	159913	1472
24	UTTAR PRADESH	310053	426581	172007	174167	732591	37710	433536	1034777
25	UTTARAKHAND	0	5925	0	192	13399	19	3073	1506

26	WEST BENGAL	586333	739779	1083488	286340	923505	678583	395038	863272
27	ANDAMAN AND NICOBAR	307	0	249	286	406	483	0	245
28	DADRA AND NAGAR HAVELI	4585	196	0	221	0	972	1129	540
29	DAMAN AND DIU	0	7	0	0	0	0	53	0
30	LAKSHADWEEP	0	0	0	9	0	28	0	7
31	PUDUCHERRY	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	0	18677	0	5	0	0	179060	0
33	KARNATAKA	0	43760	42267	7085	0	2405	0	2972
34	TELANGANA	0	0	0	0	0	0	0	0
35	LADAKH	0	0	236	0	478	0	0	0
	Total	2513662	4472403	5862199	2128854	4424610	3399511	6102372	2797314

Source: As per A1 report of Awaassoft as on 17.03.2022

3. Pradhan Mantri Gram Sadak Yojana (PMGSY)

As on 17.03.2022				
Sl. No.	State/ UT	Sanctioned		
		No of Roads	Road Length (in km)	No. of Bridges
1	Andaman And Nicobar	80	136	0
2	Andhra Pradesh	506	3,571	47
3	Arunachal Pradesh	345	5,530	96
4	Assam	1,147	6,284	376
5	Bihar	883	5,313	609
6	Chhattisgarh	1,492	10,021	109
7	Goa	0	0	0
8	Gujarat	304	3,015	44
9	Haryana	203	1,906	0
10	Himachal Pradesh	464	3,472	22
11	Jammu And Kashmir	771	4,993	80
12	Jharkhand	754	4,692	139
13	Karnataka	794	5,402	101
14	Kerala	176	798	3
15	Ladakh	43	451	1
16	Madhya Pradesh	991	11,433	580
17	Maharashtra	466	3,380	75
18	Manipur	164	2,046	96
19	Meghalaya	428	2,275	71
20	Mizoram	52	692	0
21	Nagaland	32	489	53
22	Odisha	1,967	11,378	156
23	Pondicherry	45	106	0
24	Punjab	206	2,084	16
25	Rajasthan	611	5,821	6
26	Sikkim	34	121	32
27	Tamilnadu	1,450	4,483	36
28	Telangana	395	2,643	115
29	Tripura	45	316	1
30	Uttar Pradesh	2,668	19,983	16
31	Uttarakhand	982	8,272	271
32	West Bengal	293	2,524	60
	Total	18,791	1,33,629	3,211

4. National Social Assistance Programme (NSAP)

(Rs. in crore)					
S'l. No.	States/UTs	Funds Released			
		2018-2019	2019-2020	2020-21	2021-22 (as on 16-3-22)
1	Andhra Pradesh	306.64	317.77	309.36	155.66
2	Bihar	1146.28	1229.68	1247.84	956.69
3	Chhattisgarh	272.82	289.86	157.91	277.67
4	Goa	0.00	0.00	0.00	0.00
5	Gujarat	173.10	210.80	273.56	136.75
6	Haryana	101.14	122.73	46.17	0.00
7	Himachal Pradesh	44.64	45.71	47.38	12.30
8	Jharkhand	353.53	271.61	289.02	375.60
9	Karnataka	521.69	520.47	525.23	375.34
10	Kerala	341.98	112.83	288.59	0.00
11	Madhya Pradesh	759.64	575.55	706.62	600.61
12	Maharashtra	366.12	335.30	341.00	295.88
13	Odisha	658.42	661.22	621.70	494.30
14	Punjab	32.37	32.86	47.38	11.14
15	Rajasthan	305.25	311.41	329.29	93.78
16	Tamilnadu	636.11	578.09	327.21	462.13
17	Telangana	203.10	105.48	323.68	107.52
18	Uttar Pradesh	1054.74	1543.63	1545.74	1245.97
19	Uttarakhand	85.47	50.56	113.54	51.09
20	West Bengal	595.52	855.96	651.71	461.19
North Eastern States					
21	Arunachal Pradesh	12.38	0.00	0.00	0.00
22	Assam	237.31	290.88	303.42	222.17
23	Manipur	9.88	19.15	31.63	5.24
24	Meghalaya	17.82	13.87	20.70	5.36
25	Mizoram	9.09	10.53	10.62	2.67
26	Nagaland	25.05	20.93	21.31	10.86
27	Sikkim	2.61	5.81	9.32	0.00
28	Tripura	24.25	67.78	13.88	8.35
	Sub Total	8296.92	8600.47	8603.82	6368.26
Union Territories					
29	A&N Islands	0.00	0.00	1.20	0
30	Chandigarh	0.00	0.00	0.00	0
31	D&N Haveli and D&D	0.00	0.00	0.00	0

32	NCT Delhi	54.59	52.71	29.39	56.55
33	J & K	47.64	23.82	24.58	25.15
34	Ladakh	0.00	0.00	1.14	0
35	Lakshadweep	0.00	0.00	0.00	0
36	Puducherry	9.17	12.73	11.47	5.99
	Sub Total	111.40	89.26	67.78	87.69
	Others	10.15	2.67	15.00	
	GRAND TOTAL	8418.46	8692.40	8686.60	6455.95

5. Shyama Prasad Mukherji Rurban Mission (SPMRM)

SPMRM intends to develop 300 rural growth clusters across all the 28 States and 6 Union Territories (UTs) (Except National Capital Territory of Delhi and Chandigarh). The Ministry has identified a set of potential locations (sub district) for Rurban clusters and then State identifies a set of contiguous villages within that set to form a Rurban cluster. Under SPMRM, out of the total target of 300 clusters, a fixed number of clusters were allocated to each State.

The details of clusters allocated to the State of Madhya Pradesh, Maharashtra and West Bengal and also the other States/UTs are as tabulated below:

Sr. no.	State/ UT	Number of Clusters allocated	Number of Clusters approved till date
1	Andaman And Nicobar Islands	1	1
2	Andhra Pradesh	14	13
3	Arunachal Pradesh	4	4
4	Assam	9	9
5	Bihar	11	11
6	Chhattisgarh	19	19
7	Dadra And Nagar Haveli And Daman And Diu	2	2
8	Goa	2	2
9	Gujarat	16	16
10	Haryana	10	10
11	Himachal Pradesh	6	6
12	Jammu And Kashmir	2	2
13	Jharkhand	15	15
14	Karnataka	8	8
15	Kerala	13	13
16	Ladakh	1	1
17	Lakshadweep	1	1
18	Madhya Pradesh	19	19
19	Maharashtra	20	20

20	Manipur	4	4
21	Meghalaya	4	4
22	Mizoram	4	4
23	Nagaland	2	2
24	Odisha	14	14
25	Puducherry	2	2
26	Punjab	8	8
27	Rajasthan	16	16
28	Sikkim	3	3
29	Tamil Nadu	12	12
30	Telangana	17	17
31	Tripura	7	7
32	Uttar Pradesh	20	20
33	Uttarakhand	7	7
34	West Bengal	7	7
	Total	300	299

6. Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

Sl. No.	State /UT	No. of projects Sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	66
3	Assam	29
4	Bihar	34
5	Chhattisgarh	45
6	Gujarat	51
7	Haryana	9
8	Himachal Pradesh	26
9	UT of Jammu & Kashmir	18
10	UT of Ladakh	0
11	Jharkhand	30
12	Karnataka	57
13	Kerala	6
14	Madhya Pradesh	82
15	Maharashtra	144
16	Manipur	13
17	Meghalaya	28
18	Mizoram	18
19	Nagaland	5
20	Odisha	50
21	Punjab	7
22	Rajasthan	145
23	Sikkim	6
24	Tamil Nadu	27

25	Telangana	34
26	Tripura	13
27	Uttar Pradesh	53
28	Uttarakhand	12
29	West Bengal	27
30	Goa	5
	Total	1099